

Name of the Institutions	Type of Research
2. Dr. Abdul Haq Unani Medical College, Kurnool.	Do.
3. Government Nizamia Tibbia College, Hyderabad.	Research Scheme on screening of contraceptive agents.
4. Sri Jayachamarajendra Institute of Indian Medicine, Bangalore.	Clinical Research
5. A.A. Government Hospital of Indian Medicine, Madras.	
6. A.K. Tibbia College Campus Aligarh Muslim University, Aligarh.	Composite Drug Research, Survey of Medicinal Plants, Literary Research and Drug standardisation.

Drugs formulated (manufactured by M/s. Universal Generics Pvt. Ltd.

2355. SHRI PRITHIBI MAIHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the names of the drugs formulations being manufactured and marketed by M/s. Universal Generics Pvt. Ltd., in India together with their date of formulation/manufacturing; and

(b) how many out of them come under the category of life saving drugs?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) The information is being collected from the Food and Drugs Administration, Maharashtra and will be laid on the table of the Sabha.

Revamping of Air India

2356. PROF. C. LAKSHMANNA: Will the Minister of TRANSPORT be pleased to state:

(a) whether Air India is proposed to be revamped and further professionalised and computerised; and

(b) whether it will be ensured that both, Indian and foreign passengers are treated with the same courtesy as consumers both in the air and on the ground by Air India employee?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Although training and refresher courses in many subjects including computerisation are a continuous process in Air India, there is no such comprehensive proposal before Air India at present.

(b) Air India does not differentiate between passengers on any basis. To ensure courtesy, Air India runs regular training and passenger service programmes for its employees and emphasises this aspect by means of circular to all concerned.

Outcome of aids test on a patient in TVM Medical College

2357. SHRI THOMAS KUTHIRAVATTOM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the contagious disease known as 'AIDS' has affected anyone in India;

(b) what are the symptoms of this disease; and

(c) what is the outcome of the test conducted at TVM Medical College recently on Shri George Varghese from Kerala?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) The early signs and symptoms of AIDS are as under:—

- (i) Fever (38°C and 4 weeks), fatigue, night sweats and malaise.
- (ii) Significant and unexplained weight loss (10 per cent of body weight).
- (iii) Lymphadenopathy—12 weeks.
- (iv) Diarrhoea—2 weeks.
- (v) Oral or/and esophageal candidiasis.

Having any of these signs and symptoms does not necessarily confirm the diagnosis of AIDS. For confirmation, complex blood tests are required.

(c) The results of the tests conducted on Shri George Varghese, at TVM Medical College, showed that he was not suffering from AIDS.

Non-viable Shipping Companies

2358. SHRI DHULESHWAR MEENA: Will the Minister of TRANSPORT be pleased to state:

(a) the names of the "non-viable" shipping companies which have taken loans for the Shipping Development Fund Committee (SDFC) and the amount of loan outstanding at present; and

(b) the steps being taken to recover these dues from such companies?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) and (b) Government have not declared any defaulting shipping company as non-viable. However, all defaulting companies have been served with notice by SDFC to repay the dues as per loan agreement. In the case of some companies steps for foreclosing the mortgages have been initiated. /

Charges of corruption against officials of the Ministry of Transport

2359. SHRIMATI KRISHNA KAUL: Will the Minister of TRANSPORT be pleased to state:

(a) the number of officers charged with corruption in the Ministry of Transport and Corporations under it during the last two months; and

(b) the names of the officers with designations against whom action has been taken so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) Information is being collected and will be laid on the table of the Sabha.

Multi-drug treatment of leprosy patients

2360. SHRI DINKARRAO GOVINDRAO PATIL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have proposed to introduce multi-drug treatment for leprosy patients throughout the country in order to control the disease; and

(b) if so, the details of the proposal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (a) and (b) Yes, Sir. It is planned to cover under multidrug treatment 201 districts identified so far as endemic with prevalence rate of 5 and above per thousand population by 2,000 A.D. During VII Plan all 76 hyper-endemic districts with prevalence rate of 10 and above per thousand population will be covered under multi-drug treatment. Infrastructure in the remaining 125 districts will also be created by end of VII Plan.

Appointment of new Chairmen of Air India and Indian Airlines

2361. SHRI DINKARRAO GOVINDRAO PATIL:

SHRI K. VASUDEVA PANICKER:

Will the Minister of TRANSPORT be pleased to state: